

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. I.C.S.A (India) Limited

1.	Name of Corporate Debtor	M/s. I.C.S.A (India) Limited
2.	Date of Incorporation Of Corporate Debtor	01.02.1994
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	ROC, Vijayawada
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	L72200AP1994PLC016969
5.	Address of the Registered Office and Principal Office (if any) of Corporate debtor	Registered Office : Plot No. 1091, Khanamel, Madhapur, Serilingampally Mandal, Hyderabad Rangareddi TG 500081 IN
6.	Date of Closure of Insolvency Resolution Process	18.8.2020
7.	Liquidation commencement date of Corporate debtor	18.8.2020
8.	Name, address, Email address, Telephone Number and the Registration Number of The liquidator	Nethi Mallikarjuna Setty, Liquidator of ICSA (India) Ltd, Flat No.101, Laurel Residency, Road No.18, Panchavati Colony,Manikonda, Hyderabad - 500089 Email: lc.icsa@gmail.com Mobile No. 9963606444 Regn No/IBBI/PA-001/IP-P01251/2018-19/11958
9.	Last Date for Submission of Claims	16.9.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/s. I.C.S.A (India) Limited** on 18.8.2020.

The stakeholders of **M/s. I.C.S.A (India) Limited** are hereby called upon to submit a proof of their claims / update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before **16.9.2020** to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Form C : Proof of claim by operational creditors except workman and employees

Form D : Proof of claim by Financial Creditors

Form E : Proof of claim by workman or employee

Form F : Proof of claim by authorized representative of workmen or employees

Form G : Proof of claim by any other stakeholder

Note : Above forms may be downloaded from IBBi webpage <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties

Date: 21-08-2020

Place: Hyderabad

153

Sd/-
Nothi Mallikarjuna Setty

Nethi Mallikarjuna Setty,
Liquidator of M/s. I.C.S.A. (India) Ltd

Regn No IBB/PA-001/IP-P01251/2018-19/11958

BUSINESS LINE ON AP & TELANGANA

22ND AUGUST 2020

BUSINESS LINE ON OUT SIDE OF AP & TELANGANA

24TH AUGUST 2020

పాఠశాల :-
 పాఠశాల :-
 పాఠశాల :-

[illegible][illegible]

ಗೌರವಾನ್ವಿತರು: 17ನೇ ಮೊದಲ ಕನಿಷ್ಠ 4 (ಮೂವತ್ತು) ಪ್ರಕಾಶನ ಕೆಲಸ ಮಾಡಿ 17ನೇ ಮಧ್ಯಮಾನ
18.9.2020ರಲ್ಲಿ ಮುಕ್ತಾಯ ಮಾಡಿದರು. ಕೂಡಲೇ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು.
ಮುಕ್ತಾಯ 4ನೇ ಮೊದಲ ಕನಿಷ್ಠ 4 (ಮೂವತ್ತು) ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು ಎಂದು 18
ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು. 18.9.2020ರಲ್ಲಿ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು
ಕೂಡಲೇ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು ಎಂದು 18.9.2020ರಲ್ಲಿ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು
ಕೂಡಲೇ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು ಎಂದು 18.9.2020ರಲ್ಲಿ ಮುಕ್ತಾಯ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಬೇಕು

[illegible]

1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific requirements of the task.

[illegible]

1. பெரிய கிணறுகள் - பெரிய கிணறுகள் கட்டி, அவைகளில் குடிநீர் சேமித்து, அதை பயிர் செய்யப் பயன்படுத்தலாம்.

1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific requirements of the task.

1/16/2018 7:07 PM <https://libl.gov.in/home/downloads>

ಶಾ.ಸಂ. ೨೦೧೭-೧೮

55 21-08-2020

1990: 1990

04/05/05 20:05 04/05/05 20:05

Case No. 1001-2013-1011958

PRAJASHAKTI ON AP & TELANGANA 22ND
AUGUST 2020

